[Shri Suresh Pachouri]

Sir, I would like to mention here some other biotechnological projects which can be easily taken up in Madhya Pradesh. These are:

(1) Tissue culture propagation of bamboo.

(2) iotechnical industry.

(3) R and D Projects.

(4) Manpower development.

Sir, with respect to the importance of biotechnology programmes to be introduced in Madhya Pradesh, I appeal to the Government of India to make necessary provisions for the same at the earliest. Thank you, Sir.

THAKUR JAGATPAL SINGH (Madhya Pradesh): Sir, I am also associating myself with this.

Problems of workers of closed cement factory at Swai Madhopur

डा० अबरार अहमद खान : राजस्थान : माननीय उपसभाध्यक्ष महोदय, पिछले 15 माह से सवाई-माधोपुर सीमेंट फैक्टरी बंद पड़ी है। वहां के मजदूरों के घर के टी.वी. फ्रिज, फर्नीचर व घर के इस्तेमाल के बर्तन भी बिक चुके हैं। इस संबंध मे मैं सभी संबंधित लोगों से कह चुका हूं और लिख चुका हूं। इस माननीय सदन मे भी दो बार मैं वहां के श्रमिकों की स्थिति पर विशेष उल्लेख के माध्यम से कह चुका हूं। लेकिन मुझे बड़े दुख के साथ कहना पड़ रहा है कि अभी तक इस संबंध मे कुछ नहीं हुआ है।

महोदय, आज लोगों के पास दीवाली मनाने को पैसा है। उनके बच्चों को पहनाने के लिए कपड़े है, खाने और बांटने के लिए मिठाइयां है। इसलिए उनका ध्यान उन श्रमिकों की ओर नहीं जा रहा है, जिनके घर में मौत होने पर भी कफन के लिए पैसा नही है। पांच दिन बाद दीवाली है। सारा देश दीवाली मनाएगा और ये चार हजार श्रमिक, इनके परिवार के पच्चीस हजार सदस्य मातम मनाएंगे। सब लोग दीये जलाएंगे और ये लोग अंधियारे मे आंसू बहाएंगे। सब नए कपड़े पहनेंगे, परन्तु इनके बच्चे आधा तन ढंकने को भी तरसेंगे।

माननीय उपसभाध्यक्ष महोदय, मैं आपके माध्यम मे तत्काल यह मांग करता हूं कि दीवाली से पहले इन्हें एक माह का वेतन तत्काल दिलाया जाये ताकि ये लोग भी सभी देशवासियों के साथ दीवाली के त्यौहार में सम्मिलित हो सकें। इस संबंध मे यह जानकारी देना चाहूंगा कि दस माह पूर्व राज्य सरकार ने इस उद्योग को चलाने के लिए 1.98 करोड़ रुपये की गारंटी दी थी, जिसको एक आई.ए.एस. अधिकारी ठिकाने लगा आए, अभी 48 लाख रुपया बैंक में बाकी है। यदि केन्द्र सरकार इसमें हस्तक्षेप करे व तत्परता बरते तो दीवाली से पूर्व इस राशि मे उन श्रमिकों को कम से कम एक माह का वेतन तो बंटवाया जा सकता है।

उपसभाध्यक्ष जी, दीवाली की व्यवस्था के पश्चात् इस फेक्टरी को चलवाने की भी व्यवस्था की जाय क्योंकि सवाई माधोपुर की सारी अर्थ-व्यवस्था, सारा आर्थिक ढांचा इस पर टिका हुआ है। अतः या तो केन्द्र सरकार राज्य सरकार को सीधे इसको चालू करवाने के लिए निर्देश दे अथवा केन्द्र सरकार स्वयं टेकओवर करे। इस समस्या को लंबा न करे, उससे जटिलता बढ़ती है।

महोदय, मैं आपको यह भी जानकारी देना चाहूंगा कि आर०एस०इ०बी०, राजस्थान ने उन श्रमिकों के घरों की बिजली और पानी काटने के नोटिस दे रखे हैं। अतः इस संबंध में भी निर्देश जारी हों कि जब तक फेक्टरी न चले अथवा अन्य कोई निर्णय न हो, तब तक कम से कम जीवित रहने के लिए आवश्यक पानी बिजली को बंद न किया जाय।

अंत में मैं यही कहूंगा कि इन श्रमिकों के संबंध में पूरा मानवीय दृष्टिकोण अपनाय

जाय, जैसा अकाल और बाढ़ के समय अपनाया जाता है क्योंकि इनकी स्थिति भी अच्छी नहीं है। धन्यवाद।

Deadlock in functioning of Chittaranjan National Cancer Institute, Calcutta

SHRI SUKOMAL SEN (West Bengal): Sir, I would like to refer to a fact which shows how callously and in an indifferent way the Union Health Ministry is acting in vital sectors of medical treatment and medical research.

Sir, in Calcutta the Chittaranjan Cancer Hospital, a very old hospital, and the Chittaranjan National Cancer Research Institute were amalgamated together at the instance of the Centre under the name and style of "Chittaranjan National Cancer Institute" with the Union Health Minister as the Chairman and the State Health Minister as the Alternate Chairman.

Sir, its first meeting was held on the 7th of March, 1987 in New Delhi. In that meeting it was decided that for the Plan budget the Centre would contribute 75 per cent and the State Government would contribute the rest 25 per cent and that for the non-Plan budget the State would provide 55 per cent and the Union Government would provide 45 per cent. These decisions were to take retrospective effect from the 1st of April, 1987. But after the 7th March, 1987 meeting in New Delhi no meeting of the society could take place because of the most non-cooperative and indifferent attitude of the Union Health Ministry. As a result, what has happened is that the functioning of the Institute, both as regards treatment as well as research, has come to a stand-still, and the State Government is spending money to run the affairs of the Institute for medical treatment of the cancer patients.

You know, cancer treatment is very costly. The equipment are very costly equipment. Though, according to the society's provisions, the Central Government has to bear a share of the expenditure for this, the Central Government is not sharing it. The entire responsibility has now devolved upon the State Government. This is how the Central Health Ministry is behaving towards cancer treatment and cancer research.

Sir, this is causing great hardship to the patients because many of the sophisticated machines are going out of order, and the State Government is not in a position to put them in order because of lack of funds necessary for putting them in order. The Research Centre also is not in a functioning state.

I would request the Central Government, the Union Health Ministry to rise up to the occasion at least for a serious disease, a dangerous disease like cancer. Serious research work was going on in the Institute. Many patients not only from Bengal but from many other parts of eastern India also get admitted there. There treatment is suffering because of this attitude of the Union Health Ministry. The research work is also being seriously affected. I would like the Union Health Ministry to rise up and to take necessary action to hold the board meetings and to see that the society functions properly and duly allot the funds required to be allotted to the society by the Central Government.

Thank you, Sir.

Continued Detention of Nelson Mandela in South Africa

श्रीमती सत्या बहिन (उत्तर प्रदेश) : महोदय, दक्षिण अफ्रीका की प्रिटोरिया सरकार द्वारा रंगभेद के आधार पर दक्षिण